

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 29th January, 2021

No.HCM.II/171/2018-Rect/6 The final result of the viva voce for Grade - I Meghalaya Higher Judicial Service conducted by the High Court of Meghalaya on 29th January, 2021 is hereby declared.

The following 3(Three) candidates stand selected in order of merit for appointment:-

1. Smti. Swapna G. Momin
2. Smti. Adellyn Thangkhiew
3. Shri. Benzee Laitmon

By Order,


REGISTRAR GENERAL

Memo No.HCM.II/171/2018-Rect/6-A Dated the 29th January, 2021

Copy to:

1. Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his lordship.
2. The P.S. to Hon'ble Mr. Justice R.V. More, Judge, High Court of Meghalaya, Shillong, for information of his lordship.
3. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of his lordship.
4. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of his lordship.
5. P.A to Registrar General, High Court of Meghalaya, Shillong for information.
6. The Commission & Secretary, Law Department, Meghalaya, Shillong for information and necessary action.
7. The Registrar (Admn.), High Court of Meghalaya, Shillong for information.

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8. Shri. A.M. Ripnar, Registrar (Judicial Service), High Court of Meghalaya, Shillong for information.
9. The Joint Registrar-cum-OSD (Listing), High Court of Meghalaya, Shillong for information.
10. ~~Systems~~ Analyst, High Court of Meghalaya, Shillong, for uploading the same in the Official Website of the Registry.
11. Notice Board.
12. Office file.


REGISTRAR GENERAL